

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 10TH day of **JANUARY, 2019**.

ORIGINAL APPLICATION NO. 330/0087/2015

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR MOHD JAMSHED, MEMBER (A)**

1. Samar Pal Singh, S/o Sri Hari Singh, R/o Maghauli, Post – Dilari,
Distt. Moradabad
.....Applicant.

VERSUS

1. Union of India through General Manager, North Eastern Railway,
Gorakhpur.
2. Chairman, Railway Recruitment Cell, N.E. Railway, Gorakhpur.
3. Asstt. Personnel Officer Railway Recruitment Cell, N.E. Railway,
Gorakhpur
.....Respondents

Advocate for the Applicant : Shri P K Mishra, proxy counsel for
Shri S K Om

Advocate for the Respondents : Shri Rishi Kumar

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Shri P K Mishra, proxy counsel for Shri S K Om, learned counsel for
the applicant and Shri Rishi Kumar, learned counsel for the respondents
are present.

2. Learned counsel for the applicant wants to withdraw this OA.
3. In view of the prayer made by the learned counsel for the applicant,
the OA is dismissed as withdrawn.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..